NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 09.02.2018 AT 10.30 AM

ATTENDANCE-CUM-ORDER SHEET OF TH	IE HEAKING HELD ON 09.02.2016 AT 10.50 AM	
TRANSFER PETITION NO.		
COMPANY PETITION/APPLICATION NO.	CA No.115/252/HDB/2018	
NAME OF THE COMPANY	Madhava Hitech Infra Private Limited	
NAME OF THE PETITIONER(S)	Madhava Hitech Infra Private Limited	
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad	
UNDER SECTION	252	

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V. Vankata Lami led by	prof to	9542239039	v. ved

Counsel for Respondent(s):

Designation	E-mail & Telephone No.	Signature
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	Designation	Designation E-mail & Telephone No.

<u>ORDER</u>

Heard Mr.Venkatarami Reddy Learned counsel for the Petitioner.

Issue notice to the RoC and RoC is directed to submit his report within 3 weeks.

Post the case on 16th March 2018.

Member (T)

Member (J)

Ramu